

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 3rd July, 2020

No.HCM/R-5/2019-Estt.(II)Pt./

It is hereby informed that the suspension of Manipur Judicial Service Grade – I Recruitment Examination, 2020 Vide Notification No. HCM/R-6/2019-Estt./8089 dated 23rd March, 2020 in respect of the Written Examination of Manipur Judicial Service Grade – I Recruitment Examination, 2020 shall now be resumed.

The dates of Written Examination which were scheduled on 28th and 29th March, 2020 and postponed Vide Notification No. HCM/R-6/2019-Estt./8089 dated 23rd March, 2020 is rescheduled to be held on 02-08-2020 and 03-08-2020 at the Examination Hall, Manipur Public Service Commission.

Schedule for the Examination is as follows:

Sl. No.	Subject	Date	Time
1.	General Awareness and English	02-08-2020	09:30 A.M. to 12:30 P.M.
2.	Law Paper – I	02-08-2020	01:30 P.M. to 04:30 P.M.
3.	Law Paper - II	03-08-2020	09:30 A.M. to 12:30 P.M.

It is also hereby informed to all candidates that they shall submit a scanned copy of the Undertaking in the format annexed as **ANNEXURE- I** (for those who have not travelled outside the State of Manipur since 1st April, 2020 and till date) or Certificate annexed as **ANNEXURE - II** (for those who have travelled/staying outside the State of Manipur since 1st April, 2020 and returned recently) to the recruitmentcell.hcm@gmail.com on or before **25th July, 2020**.

Candidates staying outside the State of Manipur shall complete Quarantine process/other necessary protocols of the Government of Manipur and produce Certificate issued by the Government of Manipur showing COVID-19 Negative.

All the Candidates should follow the Guidelines of the State Government and the instructions issued by the High Court of Manipur inside the Examination Hall and its premises.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

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3/7/2020

Copy to:-

1. The Director of Information & Public Relations, Govt. of Manipur – *for the favour of wide publicity.*
2. The Director, Doordarshan Kendra Imphal – *for the favour of inclusion in the news items.*
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
8. The Private Secretary to Hon'ble Mr Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Hon'ble Mr Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
10. The Private Secretary to the Registrar General, High Court of Manipur.
11. The Private Secretary to the Registrar (Judl.), High Court of Manipur.
12. The News Editor, AIR, Imphal – *for the favour of inclusion in the news items.*
13. The News Editor ISTV/Impact TV, Imphal – *for the favour of inclusion in the news items.*
- ✓ 14. The System Analyst, High Court of Manipur.
- *He is requested to upload the same to the Official Website of the High Court of Manipur.*
15. Concerned File/Guard File/Notice Board.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

UNDERTAKING

(for those who have not travelled outside the State since 1st April, 2020)


I Shri/Smt/Km (Name of the Candidate) _____

S/o, D/o, W/o _____ a resident of

(Address) _____ have

not travelled outside the State since 1st April, 2020 till date

Signature of the Candidate


2/1/2020

CERTIFICATE

(for those who have travelled/staying outside the State since 1st April, 2020 and returned recently)

This is to certify that Shri/Smt/Km (Name of the Candidate) _____
S/o, D/o, W/o _____ a resident of
(Address) _____ is a
returnee from _____ and or has completed Quarantining process as
prescribed by the Government of Manipur and tested COVID – 19 Negative as Certified
by _____ (Certificate enclosed).

Office Seal

Deputy Commissioner/
Home Department/
Medical Department Govt. of Manipur

AG
2/12/20